

- (i) Rehabilitation of sick MSEs (January, 2002)
 - (ii) Debt restructuring mechanism relating to viability criteria, prudential norms for restructured accounts, provision of additional finance and time-frame for restructuring package (September, 2005); and
 - (iii) Restructuring/rehabilitation policy with non-discretionary one-time settlement scheme for MSE sector (May, 2009).
- (c) As per RBI data, out of 89,642 sick enterprises at the end of March, 2012, 6751 were put under nursing for rehabilitation.
- (d) and (e) Do not arise.

Decline in growth rate of Small and Medium Enterprises

†1783. SHRI DHARMENDRA PRADHAN : Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that growth rate of Small and Medium Enterprises in the country is continuously declining;
- (b) if so, the details of the growth rate of Small and Medium Enterprises during the last three years, State-wise;
- (c) whether Government has fixed any target for accelerating the growth rate of such enterprises during the Twelfth Five Year Plan period; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIAPPA) : (a) No Sir. The Government monitors growth of Micro, Small and Medium Enterprises (MSMEs) in the country by conducting All India Census of the sector, periodically. The latest Census (Fourth Census) was conducted with reference year 2006-07, wherein the data was collected till 2009 and results published in 2011-12. As per Third All India Census of Small Scale Industries (SSIs) with reference year 2001-02 and Fourth All India Census of MSMEs 2006-2007 and data extracted from Economic Census, 2005 conducted by Central Statistics Office, Ministry of Statistics and Programme Implementation (for activities excluded from Fourth All India Census of MSMEs: 2006-07, the number of working MSMEs increased from 105.21 lakhs to 361.76 lakhs, recording annual compound growth rate of 28.02% during the period from 2001-02 to 2006-07.

† Original notice of the question was received in Hindi.

(b) In the last three years, the data shows increase in the number of those units who obtained Entrepreneurs Memorandum (Part-II) at All India level. The State-wise details are given in Statement.

(c) and (d) Micro, Small and Medium Enterprises (MSMEs) are highly diverse in their nature of activity and operate across the non-agricultural segment of the economy. The growth rate targeted for MSMEs during the Twelfth Five Year Plan is likely to be on par with that of the National Economy, as these enterprises are dependent on macro economic factors influencing industry and the economy of the country. The National Manufacturing Policy envisages share of manufacturing in the country to rise to 25% of Gross Domestic Product from the present 16% by the year 2022.

Statement

Number of Entrepreneurs Memorandum (Part-II) filed by the Micro, Small and Medium Enterprises with District Industries Centres under various State/UT Directorates of Industries during 2009-10 to 2011-12

Sl. No.	Name of the State/Union Territory	2009-10	2010-11	2011-12
1	2	3	4	5
1.	Jammu and Kashmir	1,192	914	1,170
2.	Himachal Pradesh	1,053	942	856
3.	Punjab	2,189	2,988	3,087
4.	Chandigarh	255	174	259
5.	Uttarakhand	1,871	1,973	2,121
6.	Haryana	2,357 ^(P)	2,707 ^(P)	2,759 ^(P)
7.	Delhi	165	199	345
8.	Rajasthan	14,630	14,904	14,678
9.	Uttar Pradesh	33,479	33,027	33,568 ^(P)
10.	Bihar	4,010	4,302	4,108

1	2	3	4	5
11.	Sikkim	18	40	30
12.	Arunachal Pradesh	111	50 ^(P)	36 ^(P)
13.	Nagaland	1,445	141 ^(P)	-
14.	Manipur	81	122	120
15.	Mizoram	500	198	131
16.	Tripura	218	218	205
17.	Meghalaya	1,040	748	573
18.	Assam	1,678	1,506 ^(P)	1,218
19.	West Bengal	11,685	10,109	13,470
20.	Jharkhand	669	690	939
21.	Odisha	1,758	1,657	2,155
22.	Chhattisgarh	1,089	1,206	1,741
23.	Madhya Pradesh	19,748	19,704	20,104
24.	Gujarat	19,992	27,939	51,781
25.	Daman and Diu	107	126	83
26.	Dadra and Nagar Haveli	104	74	106
27.	Maharashtra	11,896	14,496	15,606
28.	Andhra Pradesh	9,144	9,204	9,260
29.	Karnataka	17,195	18,434	21,021
30.	Goa	112	88	97
31.	Lakshadweep	23	24	8
32.	Kerala	12,013	10,194	10,020
33.	Tamil Nadu	41,799	57,902	70,639

1	2	3	4	5
34.	Puducherry	200	186	120
35.	Andaman and Nicobar Islands	68	77	82
	ALL INDIA	213,894	237,263	282,496

Source : The States/UTs Commissionerate/Directorate of Industries.

Note : (P) - Provisional : Information not received

Scheme for assistance to training institutions

1784. SHRI PIYUSH GOYAL : Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government has undertaken performance audit of the scheme for assistance to training institutions;
- (b) if so, the outcome thereof;
- (c) the details for the Maharashtra State, district-wise;
- (d) the actions proposed to be taken by Government based on these findings; and
- (e) the details of steps taken to improve the performance of the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIAPPA) : (a) Yes, Sir.

(b) The central sector "Assistance to Training Institutions" (ATI) Scheme is implemented on all India basis by the Ministry of Micro, Small and Medium Enterprises (MSME), through its three National level Entrepreneurship Development Institutes (EDIs) viz., National Institute of Micro, Small and Medium Enterprises (Ni-MSME), Hyderabad, National Institute of Entrepreneurship and Small Business Development (NIESBUD), Noida, Indian Institute of Entrepreneurship (IIE), Guwahati and also through National Small Industries Corporation (NSIC) (a Public Sector Undertaking under the Ministry of MSME), Central Tool Rooms (under Office of the Development Commissioner, M/o. MSME) and their Franchisees/Partner Institutions. The Ministry has got this Scheme evaluated by an independent agency. The evaluation report has